

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/98(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	BANK OF MAHARASHTRA VS SENBO ENGINEERING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sourav Kr. Mukherjee, Adv.] For the Financial Creditor
Ms. Falguni Jana, Adv.]
Ms. Sahana Pal, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. Ld. Counsel for the Corporate Debtor entered appearance for the first time and seeks liberty to file his power and reply within a period of two weeks'.
3. No further adjournment would be granted on the next date of hearing.
4. List the matter on **13.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**